[English]

Study to identify bogus ration cards in Delhi

- 283. SHRIMATI MARAGATHAM CHANDRASEKHAR: Will the PRIME MINISTER be pleased to state:
- (a) whether any study has been conducted so far to identify the bogus ration cards in Delhi:
 - (b) if so, the details thereof;
- (c) the corrective measures initiated in this regard; and
- (d) the estimated amount the Government spend on bogus ration cards per annum?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (d). The Delhi Administration regularly undertakes checks and surprise visits to eliminate inflated sugar units/cereals units. Special drives to illuminate inflated units are also undertaken by the Department from time to time. During a special drive in MayJune, 1991, about 5.5 lakh sugar units were deleted. No specific study to identify bogus ration cards in Delhi has been conducted.

Closure of Haldia and Durgapur Fertilizer Units

- 284. SHRI ANBARASU ERA: Will the PRIME MINISTER be pleased to state:
- (a) whether the Government have since decided to close down the Haldia and Durgapur fertilizer units owned by Hindustan Fertilizer Corporation;

- (b) if so, the steps taken to protect the interests of the employees of these units;
- (c) whether the Government propose to introduce the policy of 'Golden Shake Hand' instead of retrenchment in case of partial or complete closure of the plants;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) No, Sir.

- (b) Does not arise.
- (c) to (e). There is no decision for partial or complete closure of these units.

Privatisation of Maruti Udyog Limited

285. SHRI SHRAVAN KUMAR PATEL: SHRI BALRAJ PASSI:

SHRI BALRAJ PASSI: SHRI CHANDRAJEETYADAV: SHRI RAMKRISHNA KUSH-MARIA:

KUMARI UMA BHARTI: SHRI RUPCHAND PAL: SHRI PRABHU DAYAL KATH-ERIA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Maruti Udyog Limited has been privatised raising the share of its parent Japanese Company, Suzuki from 40 to 50 percent;
- (b) if so, the details of other changes made in the management board of the company, and
- (c) the reasons for the privatisation of the company?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). The Government has approved a proposal to increase the foreign equity participation of M/s. Suzuki Motor Corpn. in Maruti Udyog Ltd. from 40% to 50% to facilitate financing of Company's expansion projects and international competitiveness. No change has so far been made in the management and Board of Directors of the Company.

Sick Public Sector Undertakings in M.P.

286. KUMARI PUSHPA DEVI SINGH:

SHRIPHOOL CHAND VERMA:

Will the PRIME MINISTER be pleased to state:

- (a) the names of Public Sector units fallen sick in Madhya Pradesh;
- (b) whether the Government have a proposal to close down these sick public sector units; if so, the details thereof;
 - (c) the investment made in these units:
- (d) the year since when these units started incurring losses; and
- (e) the steps taken to make them viable?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Amongst the Public Sector units which have their registered offices in the State of M.P., M/s. National Textile Corporation (M.P.) Ltd., has been identified as chronically sick Public Sector Enterprise.

- (b) No, Sir. There is no such proposal at present.
 - (c) Investment made in the enterprises

as on 31.3.1990, upto which period only the information is available, was Rs. 198.87 crores.

- (d) The enterprise has been incurring loss since 1983-84.
- (e) Selective modernisation and Voluntary Retirement Scheme have been resorted to

Unviable Public Sector Units

287. DR. C. SILVERA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government are contemplating to weed out the inefficient public sector units;
 - (b) if so, the names of such units;
- (c) the achievements expected to be made by this move;
- (d) whether the Union Government also propose to safeguard the interests of the employees working in these units; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). The Government are contemplating to revive and rehabilitate the inefficient public sector units to achieve improvement in performance.

(d) and (e). The Government/BIFR is expected to draw up suitable rehabilitation plans after taking into consideration the interests of the employees. The National Renewal Fund shall also safeguard the interests of the employees working in these units.